NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.205/ BB/2017	-	For compliance	252(3)	5 Elements Techno Services Pvt. Ltd. Vs ROC

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
			Color and the state of the

1 P.A. VISHNU KOMAR Pelitioner 9902713944

ORDER

PCS for Petitioner is present. He has filed memo along with annexures. Registry to verify and put up note. In the meantime, issue notice to ROC, Karnataka. Registry to prepare notice; PCS to collect the notice and file proof of service. List it on 23.02.2018.

Member (T)

Member (J)